

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/7/2016
NAME OF THE PETITIONER(S) : India Infrastructure Fund
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd
UNDER SECTION : 98(1) of Companies Act 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Shana Malin
Asif Basha
Sameer Pandit

Counsel for
Applicant

Shana Malin

M/s SHIVAKUMAR + SURESH
(JAMMUKHANA)

Counsel for R1

Shivakumar

VISAYA PRASANTH S
R-Shankarasubramanian

Counsel for R2, R3, R4

Visaya Prasant

ORDER

Counsel for the applicant present. Counsel for R1 and counsel for R2 to R4 are present. Counsel for R1 to R4 sought time for filing counter. Time extended at request. Put up on **28.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)